

Construction Projects Undertaken under Laurie Baker Technology

3480. SHRI BHUPINDER SINGH HOODA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of housing and other projects undertaken so far under the Laurie Baker technology;

(b) whether the Government propose to extend assistance to the States to apply the technology for their projects; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). A number of housing and institutional building projects in various states particularly Andhra Pradesh Kerala, Karnataka and Tamil Nadu are reported to be utilising Laurie Baker low energy appropriate Technology of construction. These are planned, designed and built primarily by Laurie Baker and also trained professionals in Building Centres practising architects and engineers.

The actual number of such projects are not available. The technology of Laurie Baker is spread through the centrally sponsored National Network of Building Centres in the country. A Building Centre has also been set up at Ekta Vihar in Delhi known as "Laurie Baker Building Centre" that imparts training and demonstrates the Building technology of Laurie Baker.

Cattle Markets of Maharashtra

3481. SHRI RAM NAIK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that the draft Report on Regulated Cattle

Markets of Maharashtra is pending for years with the Ministry of Agriculture, Department of Rural Development, Directorate of Marketing and Inspection, Faridabad;

(b) if so, since when; and

(c) the probable date by which the Report is likely to be published and made available to the public?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) to (c). Study on regulated cattle markets of Maharashtra was under-taken by the Directorate of Marketing and Inspection as part of its research programme. The study involved survey of cattle markets in Maharashtra for the collection of primary data. Besides, it required literature survey. The data was compiled, processed and analysed and the preliminary draft became available in the year 1986-87. The preliminary draft was reviewed and found to be lacking in certain respects. It was, therefore, decided to carry out a further study for inclusion of additional information and updating of the data. The final report is now available and is being circulated to all concerned.

Constitutional Amendments

3482. SHRIMATI BASAVA RAJESWARI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether All India Council of Mayors meeting was held in Bangalore to discuss the proposal of 72 and 73 Constitutional Amendments:

(b) if so, the suggestions made in the conference;

(c) whether the Government have examined these suggestions; and